GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1619 TO BE ANSWERED ON 27TH JULY, 2018

MEDICAL LICENSE EXAM

1619. SHRI OM BIRLA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of students enrolled under Government medical colleges in the country during the last three years and current year;
- (b) whether the Government plans to introduce a medical license exam which will be conducted at the end of the MBBS degree for evaluating and confirming the standard of doctors in the country and if so, the details thereof;
- (c) the deadlines which has been established by the Government to implement the same; and
- (d) the other reformatory measures considered by the Government with respect to the MBBS and other medical degrees?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Admission to medical / dental courses is made on the basis of marks obtained in National Eligibility cum Entrance Test (NEET) followed by a Common Counselling conducted by the Directorate General of Health Services, Ministry of Health & Family Welfare and State / UTs for their respective quota seats / institutions. No data on number of students enrolled under Government medical colleges is maintained centrally.
- (b) & (c): Under the provisions of the National Medical Commission Bill, 2017 which has been introduced in the Lok Sabha on 29.12.2017, an exit exam namely National Exit Test is provided for at the under graduate level for granting license to practice as medical practitioner in India.
- (d): For admission to Under Graduate and Post Graduate medical courses in the country, a common entrance test viz. National Eligibility-cum-Entrance Test (NEET) has been introduced

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from the Academic Year 2016-17. Amendments were made to MCI Regulations to provide for common counselling for admission to UG and PG Medical courses in the country. The common counselling for All India Quota seats and Deemed Universities is conducted by DGHS, MoHFW. The counselling for State Quota seats and private colleges in conducted by the State Government or its designated authority. It has ensured that all admissions are made in a transparent manner on merit basis.

Further, Medical Council of India has been entrusted to implement the Digital Mission Mode Project for installation of biometric fingerprint attendance machine and close circuit television (CCTV) in all medical colleges across the country. This will enable MCI to monitor online faculty attendance and maintaining constant vigil on the standard of medical education in the colleges.

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